

PRINCIPAL DISTRICT COURT, KADAPA

**Present:- Purushottam Kumar Chintalapudi,
Principal District Judge, Kadapa.**

Sub:	Public Services – APJMSS- Internal transfers of staff members in the cadre of Copyists, who have completed 3 (three) years of service in particular station/seat – Orders – Issued.
Ref:	1.Hon'ble High Court's Circular in ROC.No.1576/2019-C3., dt:02.01.2021. 2.Office note, dated:05.01.2021,25.01.2021,30.01.2021,04.02.2021, 08.02.2021 and 15.02.2021. 3.Circular in Dis.No.544, dt:04.02.2021. 4.3 years transfer of staff members working in District Court, Kadapa submitted by the sections heads. 5.Office note dated:18.03.2021. 6.Letter of the Hon'ble High Court of A.P in ROC.No.560/2021-C-3, dt:09.07.2021. 7. Office note dated: 20.7.2021.

:: TRANSFER PROCEEDINGS OF COPYISTS ::

Dis No. 3323

Dated: 16.08.2021.

Pursuant to the 1st cited Circular of Hon'ble High Court, the Principal District Court, Kadapa under 3rd reference cited, called for list of employees in the cadre of Copyists who have completed 3 years in their station or seat, 6 applications were received with three options. On perusal, on the strength of their given options and for administrative convenience, the undersigned is pleased to pass the following order :

S.No.	Name and Designation of the employee	Place of working	New Place of posting
1.	Sri V. Veerasekhara Chari, Copyist	II ADJ Court, Kadapa at Proddatur.	Transferred and posted to act as Copyist, PDJ Court, Kadapa in the existing vacancy.
2.	Sri C. Raja Sekhar Reddy, Copyist	JCJ Court, L.R.Palli	Transferred and posted to act as Copyist, V ADJ Court, Rayachoty. Vice Sri. K. Siva Sankar Transferred.
3.	Sri E. Krishna Kumar, Copyist	III ADJ Court, Rajampet	Transferred and posted to act as Copyist, JCJ Court, Mydukur in the existing vacancy.
4.	Smt. M. Krishnaveni, Copyist.	Spl. Mobile Court, Kadapa.	Transferred and posted to act as Copyist, JCJ Court, Railway Kodur in the existing vacancy.

5.	Smt. T. Vani, Copyist	V ADJ Court, Rayachoty.	Transferred and posted to act as Copyist, III ADJ Court, Rajampet. Vice Sri E. Krishna Kumar transferred.
6.	Sri K. Siva Sankar, Copyist	V ADJ Court, Rayachoty	Transferred and posted to act as Copyist, JCJ Court, Lakkireddipalli. Vice Sri C. Raja Sekhar Reddy transferred.

The staff members are directed to relieve and join duty on or before 23.08.2021.

Note :

1. All the staff members who are under transfer are directed to join in their respective stations within 23.8.2021.
2. The Presiding Officers are hereby directed to relieve the staff members who were transferred.
3. The Staff members who are under transfer shall hand over their charge to the immediate senior member after completing all pending work if any and it should be duly attested by the Presiding Officer.
4. Though S.Nos. 2 and 5 opted places, as there is no vacancy, for the administrative convenience their transfers are shown in new station.
5. The order placed in the districtcourts.gov.in/kadapa and the downloaded copy from the web-site is valid for relieving and joining duty.
6. In any case the staff member who is under transfer as per above proceedings is availing Leave/ Casual leave/ Earned Leave/ Special Casual Leave or any kind of leave shall proceed and join duty in the new station immediately on completion of leave.
7. Covid-19 guidelines shall be followed.
8. All the copies are communicated through e-Mail, followed by hard copy.

C. Prabhakar Rao

**PRINCIPAL DISTRICT JUDGE,
KADAPA.**

To :

1. All the Courts at District Unit, Kadapa.
2. The individuals through the Presiding Officer.
3. System Officer, e-courts Project, District Court, Kadapa with a direction to upload the transfer proceedings copy in the District Court Web-site.
4. The Stock file.